

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 9th April, 2018

No. HC.VII-37/2018/2072/A # # # Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Nisanta Goswami, Chief Judicial Magistrate, Karbi Anglong, as Joint Registrar (Recruitment), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Romen Baruah released with effect from the date of handing over charge.

By Order,
Sd/- M.K. Kalita

REGISTRAR (VIGILANCE)

No. HC.VII-37/2018/**2073-2099/A**

dated 09.04.2018

Copy to:


1. The L.R –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to place the services of Shri Nisanta Goswami at the disposal of the Gauhati High Court, Guwahati w.e.f from the date of his date of his joining in the Gauhati High Court, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
4. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
6. The Dist. & Sessions Judge,
Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/ Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar, Silchar/ Karimganj/ Hailakandi/ Chirang/ Karbi Anglong/ Dima Hasao/ Baksa.
7. The Special Judge, CBI, Assam, Guwahati
8. The Special Judge, Addl. CBI Court, No.1/ No.2/ No.3, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Principal Judge, Family Court, No.1/ No.2, Guwahati/Silchar
11. The Judge, Designated Court, Guwahati
12. The Presiding Officer, Labour Court, Guwahati/Dibrugarh
13. The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/ Dibrugarh

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14. The Presiding Officer, STAT and Member, MACT No.1, Guwahati
15. The Member, MACT, No.2/No.3, Kamrup, Guwahati/ Nalbari/ Barpeta/ Nagaon/ Goalpara/ Dhubri/ Silchar
16. The Member-Secretary, Assam State Legal Services Authority, Guwahati
17. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
18. Shri Romen Baruah, Joint Registrar (Recruitment), Gauhati High Court, Guwahati.
19. Shri Nisanta Goswami, Chief Judicial Magistrate, Karbi Anglong. He will hand over charge of his Court and Office to the District and Sessions Judge, Karbi Anglong, Diphu and join his new assignment immediately.
20. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
21. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
22. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
23. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
24. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
25. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
26. The C.A. to the Registrar General/ Registrar (Vigilance), Gauhati High Court, Guwahati.


09/04/2018
REGISTRAR (VIGILANCE)

09.04.18